

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/762/2020

This the 10th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Dr. Happy Kaur **Applicant**

By Advocate:- Mr. Abhinav Sharma, Sr. Advocate

Versus

Union Territory of J&K through Commissioner Secretary Health & Medical Education, Civil Secretariat, Jammu and Another.

..... **Respondents**

By Advocate: Mr. Amit Gupta, AAG

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant has submitted that the applicant does not want to press this TA and it may be dismissed as withdrawn.

2. In view of the submission made by the applicant's counsel, this T.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Anand...

**(RAKESH SAGAR JAIN)
MEMBER (J)**